NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
*	CP(CAA)/ No.02/BB/ 2017	Admission	391/394	Maxlinear Technologies Pvt Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1. B. Rajarhee
9632462798 Petitioner
B. Rajarh

Counsel for petitioner is present. She is directed to file proof about service of notices on the authorities to whom notices have been ordered.

For filing acknowledgment, list it on 31.05.2017.

MEMBER (J)

MEMBER (T)